

Annexure – 7													
Name of the corporate debtor:M. S. A. STEEL & ALLOYS PRIVATE LIMITED; Date of commencement of CIRP:18.03.2025; List of creditors as on: 28.08.2025													
List of Operational Creditors (Government Dues)													
Sl. No.	Details Of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC,if applicable					
1	Joint Commissioner (Corporate Circle) State Tax		Original on 15.04.2025 Revised on	19,75,02,429	19,75,02,429	Operational Creditor	No	42.85	0	0	0	0	Admitted Provisionally
2	Assistant Commissioner of Income Tax		25-04-2025	1,16,15,967	1,16,15,967	Operational Creditor	No	2.52	0	0	0	0	Admitted Provisionally
	<b>TOTAL AMOUNT</b>			<b>20,91,18,396</b>	<b>20,91,18,396</b>				<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	

**Notes:**

1. List of Creditors is subject to revision on receipt of further claimes / information / documents.
2. Related party(ies) claims, if any have been considered, however no voting rights have been given.
3. Queries has already been raised with the claimants seeking important documrnts and information to siffuce their claim for complete verification.